

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.460  
TO BE ANSWERED ON 15<sup>th</sup> SEPTEMBER, 2020**

**INCLUSION OF DISABLED PERSONS UNDER NFSA**

**460. DR. PRITAM GOPINATHRAO MUNDE:  
SHRI CHANDRA SEKHAR SAHU:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Central Government have requested the States to ensure inclusion of all eligible disabled persons under the National Food Security Act 2013;
- (b) if so, the details in this regard;
- (c) whether the Central Government have any data to find out the number of eligible disabled persons in various States as on 31st December, 2019;
- (d) if so, the details in this regard; and
- (e) the number of eligible disabled persons so far covered under the National Food Security Act, 2013 in various States?

**A N S W E R  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)**

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(a) & (b): Yes Sir. All States/UTs have been directed under Section 38 of the National Food Security Act (NFSA) that disability as separate criteria within the eligibility criteria may be identified by all States/UTs for inclusion of persons with disability, subject to exclusion criteria, for coverage under National Food Security Act, 2013. States need to ensure that all the disabled persons, who are eligible as per identification criteria of beneficiaries under NFSA, are covered under the National Food Security Act, 2013. Those who are not already covered should be covered with fresh ration cards to be issued as per the existing/revised eligibility criteria that include disability as separate criteria. If a disabled candidate is at par with another general candidate, preference should be given to disabled person.

**(c) & (d): The latest available data of the number of disabled persons in the country is of the 2011 census covering 2.68 crore persons and may be seen at Annexure. The number of Disability Certificates issued by State Governments/Union Territories upto May 2020 is 1.66 crore.**

**(e): Benefits under NFSA are being made available to all eligible disabled persons under NFSA. Persons with disability are covered both under the eligibility criteria of Antyodaya Anna Yojana (AAY) households and under priority households.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF THE UNSTARRED  
QUESTION NO.460 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA**

**STATE/UT-WISE DATA OF PERSONS WITH DISABILITY**

<b>S. No.</b>	<b>State/UT name</b>	<b>Total number of persons with disabilities as per Census 2011</b>	<b>No. of Disability Certificates issued by State Govt./UTs</b>
1.	ANDAMAN & NICOBAR ISLANDS	6660	4,840
2.	ANDHRA PRADESH	1219785	938,220
3.	ARUNACHAL PRADESH	26734	2,907
4.	ASSAM	480065	330,495
5.	BIHAR	2331009	1,434,134
6.	CHANDIGARH	14796	25,899
7.	CHHATTISGARH	624937	343,927
8.	DADRA & NAGAR HAVELI	3294	3,406
9.	DAMAN & DIU	2196	2,384
10.	DELHI	234882	173,655
11.	GOA	33012	19,202
12.	GUJARAT	1092302	551,658
13.	HARYANA	546374	339,190
14.	HIMACHAL PRADESH	155316	89,404
15.	JAMMU & KASHMIR	361153	79,385
16.	JHARKHAND	769980	458,024
17.	KARNATAKA	1324205	1,098,500
18.	KERALA	761843	314,777
19.	LAKSHADWEEP	1615	1,422
20.	MADHYA PRADESH	1551931	660,313
21.	MAHARASHTRA	2963392	1,611,628
22.	MANIPUR	58547	27,519
23.	MEGHALAYA	44317	38,157
24.	MIZORAM	15160	12,236
25.	NAGALAND	29631	1,752
26.	ODISHA	1244402	1,076,707
27.	PUDUCHERRY	30189	29,343
28.	PUNJAB	654063	390,819
29.	RAJASTHAN	1563694	547,792
30.	SIKKIM	18187	9,039
31.	TAMIL NADU	1179963	1,189,611
32.	TELANGANA	1046822	702,157
33.	TRIPURA	64346	84,044
34.	UTTAR PRADESH	4157514	2,232,898
35.	UTTARAKHAND	185272	118,714
36.	WEST BENGAL	2017406	1,688,207
<b>TOTAL</b>		<b>26,814,994</b>	<b>16,632,365</b>

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